

From,

Sub Division Magistrate
Sikandra Kanpur Dehat

To

The Registrar
National Green Tribunal
Principal Bench
New Delhi
Email ID-judicial-ngt@gov.in

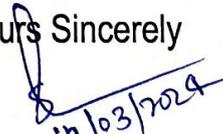
Sub : Action Taken Report/ Response of Revenue Authorities Tehsil Sikandra Kanpur Dehat in compliance of order dated 15-01-2024 passed by the Hon'ble National Green Tribunal, New Delhi in Original Application No. 285/2023 In Re : Meghraj Singh Vs State of Uttar Pradesh & Ors.

Sir,

That in compliance to the order dated 15-01-2024 passed by the Hon'ble National Green Tribunal, New Delhi in Original Application No. 285/2023 In Re : Meghraj Singh Vs State of Uttar Pradesh & Ors. The Action Taken Report/Response is enclosed herewith.

It is requested that the Action Taken Report/Response may be presented before the Hon'ble National Green Tribunal for kind consideration.

Yours Sincerely


13/03/2024
(Shikha Shankwar)

Sub-Divisional Magistrate
Sikandra Kanpur Dehat

Response/Action Taken Report

PLACED BEFORE HON'BLE NATIONAL GREEN TRIBUNAL (NGT)

NEW DELHI

O.A.NO. 285/2023

IN THE MATTER OF MEGHRAJ SINGH Vs STATE OF U.P & Ors.

The Hon' ble National Green Tribunal Principal Bench vide its order Dated 15-01-2024 has directed to file response by Sub Division Magistrate Tehsil Sikandra Kanpur Dehat in the matter of Meghraj Singh Vs State of U.P & Ors. In compliance of order dated 15-01-2024 passed by the Hon'ble National Green Tribunal, New Delhi in Original Application No. 285/2023 in the matter of Meghraj Singh Vs State of U.P & Ors is as follows

Status of Encroachment on Pond in Tehsil Sikandra District Kanpur Dehat

Tehsil Name	Encroachment Identified		Encroachment Removed		Encroachment Removed/Under Consideration	
	Permanent	Temporary	Permanent	Temporary	Permanent	Temporary
Sikandra	03	01	Nil	01	03	00

The petitioner Meghraj Singh is Resident of Village Vilaspur Bangar Tehsil Sikandra District Kanpur Dehat . Gata No. 511 Area 0.502 Hectares , Gata No. 307 M Area 0.184 Hectares and Gata No. 448 M Area 0.071 Hectares is located in Village Vilaspur Bangar Tehsil Sikandra District Kanpur Dehat and recorded as ponds in revenue record . All the above mentioned ponds located in Village Vilaspur Bangar Tehsil Sikandra District Kanpur Dehat are vacant and there is no encroachment on Gata No. 511 Area 0.502 Hectares , Gata No. 307 M Area 0.184 Hectares and Gata No. 448 M Area 0.071 Hectares.

Response is placed for kind observation in front of the Hon'ble National Green Tribunal, New Delhi.

13/03/2024
S.D.M

Sikandra, Kanpur Dehat.

मा० एन०जी०टी० में योजित मूल आवेदन सं० सं०-200/2014 (C.W.P No 3727/1985)(I.A.No 340/2022 MC Mehta Vs Union Bank of india & Other) के सम्बन्ध में पारित आदेश दिनांक 05.01.2024 में दिये गये निर्देशानुसार अनुपालन एवं वांछित रिपोर्ट न्यायालय में उपलब्ध कराने का अनुरोध किया गया है।

उक्त के सम्बन्ध में सूचना निम्नवत् है।

Status of Encroachment on Pond in District Kanpur Dehat

Tehsil Name	Encroachment Identified		Encroachment Removed		Encroachment Removed/Under Consideration	
	Permanent	Temporary	Permanent	Temporary	Permanent	Temporary
Sikandra	03	01	Nil	01	03	00

याची श्री मेघराज सिंह पुत्र श्रीकृष्ण नि०ग्रा० विलासपुर बॉगर तहसील सिकन्दरा जनपद कानपुर देहात के निवासी हैं। ग्राम विलासपुर बॉगर तहसील सिकन्दरा जनपद कानपुर देहात में गाटा संख्या 511 रकवा 0.502हे०, गाटा संख्या 307मि० रकवा 0.184हे० व गाटा संख्या 448मि० रकवा 0.071हे० तालाब खाते की भूमि के रूप में दर्ज अभिलेख हैं। उक्त तालाब खाते की भूमि मौके पर अतिक्रमण मुक्त है।

आख्या मा० राष्ट्रीय हरित कान्ति अभिकरण नई दिल्ली के समक्ष सादर अवलोकनार्थ प्रेषित है।


तहसीलदार
सिकन्दरा कानपुर देहात।

13.03.24


उप जिलाधिकारी,
सिकन्दरा कानपुर देहात।